

RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION


No.Estt./RJS/06/2020

Date :15/01/2020

Pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010, it is notified that in the Civil Judge Cadre, 89 vacancies have been determined for the year 2020 (Upto December, 2020) which are categorized in the following manner :-

Total No. of Vacancies for the year 2020	General	Reserved for				Specially abled persons
		SC	ST	OBC	MBC	
89	46 Out of which 13 posts for women. Out of 13 posts reserved for women, 4 posts for widow/divorcee. Out of 4 posts reserved for widow/divorcee, 03 posts for widow.	14 Out of which 04 posts for women, of which 01 post for widow/divorcee	10 Out of which 03 posts for women, of which 01 post for widow/divorcee	18 Out of which 05 posts for women, of which 01 post for widow/divorcee.	1 Out of which 0 post for women.	Out of 89 vacancies 03 posts for specially abled persons.

BY ORDER,


15/1/2020
REGISTRAR GENERAL